

The case relating to forgery has been referred to the CBI for investigation and suitable action against the firm.

**Recognition of Exclusive Agricultural Export House for Boosting Export of Farm Products**

2822. SHRI VIJAY N. PATIL : Will the Minister of COMMERCE be pleased to state :

(a) The number of export houses dealing only in export of agricultural products;

(b) whether Government propose to recognise the exclusive agricultural export houses to boost the export of farm products; and

(c) if so, whether Government propose to give powers to big agricultural export houses to bargaining international markets to boost export of agricultural products ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) The number of export houses dealing in export of agricultural products as on date is 15.

(b) No, Sir.

(c) Under the present Export Policy, export houses are free to bargain in the international markets for boosting agricultural products.

**Rural Banks in Orissa**

2823. SHRI ANANTA PRASAD SETHI : Will the Minister of FINANCE be pleased to state :

(a) the number of rural banks in Orissa functioning at present;

(b) the amount of loans disbursed by these banks during the last three years;

(c) the recovery position of these loans during the above period; and

(d) the number of small farmers who have availed of these loans during the said period ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) At present there are nine Regional Rural Banks functioning in the State of Orissa.

(b) and (d). The present date reporting system does not give the information of annual disbursements. However the amount of out standing advances as at the end of June, 1983, 1984 and, 1985 is indicated below :

As at the end of	Amount of outstanding loans/advances (Rs. in crores)
June 1983	66.52
June 1984	87.83
June 1985	105.83

The number of borrowal accounts in respect of agricultural advances which are availed of by small/marginal farmers is given below :

As at the end of	No. of borrowal accounts pertaining to agricultural advance
June 1983	285255
June 1984	337338
June 1985	384799

(c) The recovery position for the years ending June 1983, 1984 and 1985 is indicated below :

	%age of collection to demand
1. June 1983	44%
2. June 1984	39%
3. June 1985	37%

**Spinning Mills in Andhra Pradesh.**

2824. SHRI V. SOBHANADREESWARA RAO : Will the Minister of TEXTILES be pleased to state :

(a) the number of spinning mills given licences in Andhra Pradesh so far;

(b) the number of these mills which are in the co-operative sector;

(c) whether the production of cotton is sufficient/deficient to meet the requirement of all these spinning mills; and

(d) the steps taken to deal with the excess/shortage of cotton production from that State ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). Total number of Licences/letter of Intent/Registration Certificates issued for setting up of Cotton Spinning Mills in Andhra Pradesh is 73. Out of this, 11 are in Co-operative Sector.

(c) and (d). The cotton produced is sufficient to meet the requirements of cotton textile mills all over the country including those of Andhra Pradesh. The quantity surplus to our domestic requirements is allowed for export from time to time. During the current cotton season (1985-86) Government have already released for export 10.00 lakh bales of long and extra-long stapal cotton, 52,000 bales, of Bengal Deshi and 25,000 bales of yellow pickings.

**Outstanding Debt from World Bank, I.M.F. and other International Financial Institutions**

2825. SHRI H.A. DORA : Will the Minister of FINANCE be pleased to state :

(a) the extent of outstanding external debt from the World Banks, I.M.F. and other international financial Institutions;

(b) the extent of annual debt servicing charges on the amounts;

(c) the extent of outstanding internal debt from various field with necessary details; and

(d) the extent of annual debt servicing charges on these amounts ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Information is given in the Statement I and II given below.

**Statement-I**

*Statement showing the outstanding liability as on 31-12-85, estimated repayment of principal and payment of Interest during 1985-86 in respect of International Organisations (on Government account only)*

Rs. crores

Sl. No.	Name of the Institution	Amount of loan outstanding as on 31-12-85	Estimated Repayment of principal during 1985-86	Estimated Payment of Interest during 1985-86
1	2	3	4	5
1.	International Development Association (IDA)	10724.24	65.97	90.14*
2.	International Bank for Reconstruction and Development (IBRD)	2004.09	50.92	203.43